

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

CPC 52 OF 2000 (OA 1175 OF 97)

Present : Hon'ble Mr. D. Purakayastha, Judicial Member
Hon'ble Mr. G.S. Maingi, Administrative Member

BIJALI BHUSAN MUKHOPADHYAY

VS

1. Mr. R.R. Keldar, Director General
of Meteorology, Indian Meteorological
Dept. Mausam Bhawan, Lodi Road,
New Delhi (Appellate Authority)
2. Mr. B. Lakshmanasawamy,
Deputy Director General of
Meteorology (Admn. & Stores),
Mausam Bhawan, Lodi Road,
New Delhi (Disciplinary Authority)

For the petitioner : In person

For the respondents : Mrs. K. Banerjee, Counsel

Heard on : 27.7.2000 : Order on : 27.7.2000

O R D E R

D. Purakayastha, J.M.:

This contempt petition has been filed by the applicant of OA 1175 of 1997 alleging that the respondent No. 1 has violated the Tribunal's order dt. 26.1.2000 disposing of the said OA.

2. In the said order, we directed the respondents to dispose of the appeal of the applicant dt. 23.10.96 by passing appropriate orders in accordance with the rules within two months from the date of communication of that order. It was also ordered that while disposing of the appeal, the appellate authority should consider whether the disciplinary authority was empowered under the rules to appoint a Board of Enquiry into the charges brought against the applicant and that point should be taken consideration by the authority at the time of disposal of the appeal.

3. In compliance with the aforesaid order, the appellate authority (respondent No. 1) has passed the appellate order on 22.3.2000 as shown in annexure-B to the contempt petition.

4. We are prima facie satisfied that the respondents/
alleged contemners have complied with the order passed by this
Tribunal and therefore there was no contempt on their part.
If the applicant is aggrieved by the aforesaid appellate order
dt. 22.3.2000, he may approach appropriate authority in
accordance with rules for redressal of his grievance.

5. Subject to the above observation, the contempt
petition is rejected. No costs.

Signature
28.9.2000

MEMBER(A)

Signature
27/1/2000

MEMBER(J)